

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4999
ANSWERED ON:23.12.2014
FORMATION OF CAPITAL IN COOPERATIVE SECTOR
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Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government proposes to generate capital in the co-operative sector and link it with information technology;
- (b) if so, the details thereof along with the role of various co-operative organisations in linking the farmers/poor people with the co-operative sector and generation of capital in the country including Bihar during the last three years and the current year; and
- (c) the number of organizations functioning in the co-operative sector of the country including Bihar during the said period along with the details of their performance, State/UT-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KUNDARIA)

(a) & (b): Primary level cooperative organizations including Primary Agricultural Cooperative Societies (PACS) play important role in linking the farmers/poor people with the higher tier cooperative organizations like District Central Cooperative Banks (DCCBs) and State Cooperative Banks (St CBs) and generation of capital in the agriculture sector. The Government has taken measures for making these institutions information technology enabled and has advised DCCBs and St CBs to shift to Core Banking Solution (CBS) platform. The details of ground level credit flow for agriculture and allied activities through cooperative credit institutions in the country including Bihar during the last three years and the current year are as under:

| Year | Amount (Rs. in crore) |
|----------|-----------------------|
| 2011-12 | 87,963 |
| 2012-13 | 111203 |
| 2013-14 | 119964 |
| 2014-15# | 73586 |

#1st April 2014 to 30th September, 2014

(c): As reported by National Cooperative Union of India, an apex level cooperative organization in the country, the number of primary cooperative societies in the country including Bihar were about 6.03 lakh during the year 2010-11. Cooperative is a State subject. Cooperative societies are registered under the Cooperative Societies Act of the respective States. Therefore, the information on the performance of these societies is not maintained.